

CORAM :- HON'BLE SHRI JUSTICE R. I. CHAGLA
DATE :- 02/07/2025

COURT ROOM NO. :- 21 **

Sr. No.	Case Type	Name of Advocates	Date	OS
1	COMSL/31392/2024 IAL/31531/2024	NIKHIL R DONGRE	3.7.2025	OS
2	IAL/19693/2025 S/613/2016	AKSHAR LAWS	3.7.2025	OS
3	IAL/17720/2025 S/533/2023	WADIA GHANDY & CO	4.7.2025	OS
4	IAL/30734/2024 SL/30728/2024	VIMLESH SINGH	4.7.2025	OS
5	IAL/19395/2025 SL/19381/2025	CHINMAYA ACHARYA	4.7.2025	OS
6	IAL/19066/2025 SL/18114/2025	PRANJALI KHEMNAR	4.7.2025 AT 3.00 PM	OS
7	IAL/19009/2025 SL/18114/2025	HEDGEHOG & FOX LLP	4.7.2025 AT 3.00 PM	OS
8	IAL/19657/2025 IA/3364/2021 S/313/2021	IBRAHIM MERCHANT	7.7.2025	OS
9	IAL/12496/2025 SL/12494/2025	M A KHAN	7.7.2025	OS
10	IAL/19717/2025 SL/19713/2025	LAWFORT	7.7.2025	OS
11	IAL/15364/2023 S/295/2023 IA/2301/2025	ECONOMIC LAWS PRACTICE	7.7.2025	OS
12	COMS/39/2015	DSK LEGAL	8.7.2025	OS
13	IAL/35018/2023 COMSL/34310/2023	JSA ADVOCATES	8.7.2025	OS
14	IAL/19397/2021 S/263/2023	JAYAKAR & PARTNERS	8.7.2025	OS
15	IA/593/2025 IA/487/2025 COMS/33/2025	DEVANSH MALHOTRA	8.7.2025	OS
16	GPL/6248/2025	IBRAHIM MERCHANT	09.07.2025	OS
17	IA/1637/2025 S/117/2021	R V & CO	10.07.2025	OS
18	IA/1792/2025 S/29/2025	VIVEK M SHARMA	10.07.2025	OS
19	S/241/2024	DIPAL G MEHTA	11.07.2025	Os
20	IA/1696/2025 COUNTER CLAIM/26/2007 S/2956/2000	SHUKLA & ASSOCIATES	14.07.2025	OS
21	IA/668/2025 S/13/2025	S K SRIVASTAV & CO	16.07.2025	OS
22	IA/2173/2019 OLR/153/2019 CP/9/2010 CP/40/2010	VIDHII PARTNERS	7.8.2025 AT 3.00	OS